	Name of the Corporate Debtor: Hind Agro Industries Limited; Date of Commencement of CIRP: 03.03.2023 (Order Received date 10.03.2023); List of Creditors as on: 27.05.2025														
		•		•	Annex	ure-7	•								
Summary of List of Operational Creditors (Government Dues) w.r.t. Form B															
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of Amount of any Amount of			Amount of	Remarks	
No.		Date of Receipt	Amount Claimed	Amount of claim	Nature of claim	Amount	Amount	Whethe	% of	Contingent	mutual dues,	claim not	claim under	, if	
				admitted (Rs.)		covered by	covered	r	voting	Claim (Rs.)	that may be	admitted	verification	any	
						security	by guarantee	1	share in		setoff				
						interest		party?	CoC						
1	Employees Provident Fund Organisation	01.04.2023	787,975	787,975	Provident Fund	Nil	Nil	No	NA	Nil	Nil				
2	Income Tax Department (Deputy Commissioner	08.02.2024	1,226,044,100	1,218,873,255	Income Tax	Nil	Nil	No	NA	Nil	Nil	7,170,845	-		
	of Income Tax, Central Circle-II, Faridabad)				Department										
3	Employee's State Insurance Corporation, Sub	23.04.2025	90,823	90,823	Employee's State	Nil	Nil	No	NA	Nil	Nil	-	-		
	Regional Office, Okhla, New Delhi-110020*				Insurance										
					Contribution										
3			1,226,922,898	1,219,752,053											

\*Note: The list of creditors is being updated pursuant to the recommendation of the Employees' State Insurance Corporation, Sub-Regional Office, Okhla, New Delhi-110020, for inclusion in the list of creditors by the Committee of Creditors, in accordance with Regulation 13(1C)(b)(i) and (ii) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The admissibility of the claim is subject to condonation of delay and adjudication by the Hon'ble Adjudicating Authority, as per the provisions of the Insolvency and Bankruptcy Code, 2016.